

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4466**

**TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2023/ CHAITRA 7, 1945 (SAKA)**

**REGISTRATION OF FIRs**

**4466. ADV. DEAN KURIAKOSE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of cases in which FIRs are registered and final conviction has been made in cases related to Protection of Children from Sexual Offences (POCSO) Act during the last three years, State-wise; and**

**(b) the details of juveniles detained for acting as carriers for narcotic and psychotropic substances during the said period, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available until year 2021. Specific information is not maintained by NCRB. However, the State/UT wise details of number of Cases Registered, Cases Charge-Sheeted and Persons Convicted under Protection of Children from Sexual Offences (POCSO) Act, 2012 during years 2019-2021, are at Annexure-I.**

**(b) : Specific information on Juveniles detained for acting as carriers for narcotic and psychotropic substance is not maintained by NCRB. However, the State/UT wise details of Juveniles Apprehended under The Narcotic Drugs & Psychotropic Substance Act during years 2019-2021, are at Annexure-II.**

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**ANNEXURE-I MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 4466 FOR REPLY ON 28TH MARCH 2023- REGISTRATION OF FIRs**

**State/UT wise details of number of Cases Registered (CR), Cases Charge-Sheeted (CCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences (POCSO) Act, 2012 during years 2019-2021.**

SL	State/UT	2019			2020			2021		
		CR	CCS	PCV	CR	CCS	PCV	CR	CCS	PCV
1	Andhra Pradesh	502	313	20	454	521	19	466	535	8
2	Arunachal Pradesh	36	24	0	28	18	0	23	32	6
3	Assam	1779	1396	84	1496	1340	43	1926	1723	77
4	Bihar	1540	1184	132	1591	1350	46	1571	1564	236
5	Chhattisgarh	2027	2073	414	2049	2038	245	2332	2323	319
6	Goa	0	0	0	5	5	0	2	1	0
7	Gujarat	2253	2072	89	2345	2272	27	2443	2390	79
8	Haryana	2074	1686	395	1853	1506	67	2249	1683	238
9	Himachal Pradesh	12	8	0	5	9	0	13	10	2
10	Jharkhand	654	459	104	938	582	152	806	637	119
11	Karnataka	2160	2021	208	2104	2016	69	2813	2774	259
12	Kerala	1283	1009	42	2163	1522	41	2647	2752	151
13	Madhya Pradesh	6123	5867	1086	5648	5558	568	6070	5848	1120
14	Maharashtra	6558	6295	792	5687	5750	354	6200	6443	598
15	Manipur	58	59	5	75	53	1	97	74	7
16	Meghalaya	219	255	96	328	259	55	384	366	48
17	Mizoram	79	78	63	105	100	44	104	97	26
18	Nagaland	12	12	1	18	15	6	31	30	4
19	Odisha	2036	1779	33	2202	2086	37	2498	2360	57
20	Punjab	389	319	121	720	684	70	751	710	142
21	Rajasthan	596	423	216	244	161	371	601	397	117
22	Sikkim	91	88	12	98	86	11	100	102	19
23	Tamil Nadu	2396	2228	318	3090	2472	260	4465	3373	258
24	Telangana	1998	1724	108	2074	2053	120	2698	2468	100
25	Tripura	176	173	40	143	143	11	125	135	21
26	Uttar Pradesh	7594	6478	1674	6898	6817	1708	7129	6881	1958
27	Uttarakhand	369	384	111	573	616	39	712	672	42
28	West Bengal	2256	2531	98	2657	2621	30	2607	2640	69
	<b>TOTAL STATE(S)</b>	<b>45270</b>	<b>40938</b>	<b>6262</b>	<b>45591</b>	<b>42653</b>	<b>4394</b>	<b>51863</b>	<b>49020</b>	<b>6080</b>
29	A&N Islands	94	87	3	118	124	11	108	107	15
30	Chandigarh	5	6	0	0	1	0	1	0	2
31	D&N Haveli and Daman & Diu+	54	54	0	42	43	2	53	50	2
32	Delhi	1719	1589	720	1197	1667	87	1454	1579	50
33	Jammu & Kashmir*	109	79	0	200	153	4	294	251	1
34	Ladakh	-	-	-	0	0	0	0	0	0
35	Lakshadweep	25	11	0	8	6	2	14	19	0
36	Puducherry	48	45	4	65	62	42	87	103	0
	<b>TOTAL UT(S)</b>	<b>2054</b>	<b>1871</b>	<b>727</b>	<b>1630</b>	<b>2056</b>	<b>148</b>	<b>2011</b>	<b>2109</b>	<b>70</b>
	<b>TOTAL (ALL INDIA)</b>	<b>47324</b>	<b>42809</b>	<b>6989</b>	<b>47221</b>	<b>44709</b>	<b>4542</b>	<b>53874</b>	<b>51129</b>	<b>6150</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

**ANNEXURE-II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No.4466 FOR REPLY ON 28TH MARCH 2023- REGISTRATION OF FIRs**

**The State/UT wise details of Juveniles Apprehended under The Narcotic Drugs & Psychotropic Substance Act during years 2019-2021.**

SL	State/UT	Juveniles Apprehended		
		2019	2020	2021
1	Andhra Pradesh	4	27	51
2	Arunachal Pradesh	1	0	19
3	Assam	2	3	7
4	Bihar	0	0	1
5	Chhattisgarh	1	11	8
6	Goa	0	0	0
7	Gujarat	3	1	2
8	Haryana	8	28	13
9	Himachal Pradesh	16	12	19
10	Jharkhand	0	0	1
11	Karnataka	8	8	10
12	Kerala	5	7	4
13	Madhya Pradesh	35	16	61
14	Maharashtra	27	8	16
15	Manipur	2	3	2
16	Meghalaya	3	1	0
17	Mizoram	2	0	0
18	Nagaland	0	0	2
19	Odisha	1	0	5
20	Punjab	18	16	25
21	Rajasthan	22	24	38
22	Sikkim	0	0	1
23	Tamil Nadu	40	45	48
24	Telangana	12	15	34
25	Tripura	4	1	1
26	Uttar Pradesh	8	12	7
27	Uttarakhand	3	3	2
28	West Bengal	15	23	20
	<b>TOTAL STATE(S)</b>	<b>240</b>	<b>264</b>	<b>397</b>
29	A&N Islands	1	0	0
30	Chandigarh	2	0	0
31	D&N Haveli and Daman & Diu+	0	0	0
32	Delhi	3	1	3
33	Jammu & Kashmir*	6	5	9
34	Ladakh		0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	2	2
	<b>TOTAL UT(S)</b>	<b>12</b>	<b>8</b>	<b>14</b>
	<b>TOTAL (ALL INDIA)</b>	<b>252</b>	<b>272</b>	<b>411</b>

Source: Crime in India